

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.210 – IA/578(AHM)2023  
ITEM No.211 – IA/992(AHM)2022  
ITEM No.212 – IA/242(AHM)2023  
in  
**CP(IB)/82(AHM)2022**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Rajhans Infrabuild LLP

.....Applicant

V/s

Growmore Wealth Pvt Ltd

.....Respondent

**Order delivered on: 14/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Nipun Singhvi, Adv. a.w Ms. Pragati Tiwari, Adv.  
& Mr. Rahul Bhavsar, Adv.

For the Respondent :

**ORDER**

**IA/578(AHM)2023**

Ld. Counsel for the applicant is directed to serve one more notice upon respondents and file affidavit of service. Ld. Counsel for the Applicant is directed to make Income Tax as party.

List for further consideration on 21.06.2024.

**IA/992(AHM)2022 & IA/242(AHM)2023**

List for further consideration on 21.06.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**